

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.31 of 2010

Dated : 2nd May, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Western Electricity Supply Company
of Orissa Limited

... Appellant(s)

Versus

Orissa Electricity Regulatory Commission
& Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza

Counsel for the Respondent (s):

Mr. Rutwik Panda for R-1
Mr. R.K. Mehta for R-2
Mr. David A. for R-2
Mr. Antaryami Upadhyay for R-2

Appeal No.32 of 2010

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of Orissa Limited

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 Mr. R.K. Mehta for R-2
 Mr. David A. for R-2
 Mr. Antaryami Upadhyay for R-2

ORDER

Post the matter for further hearing on **25.05.2012 at**
2.30 p.m.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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